NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/659/(IB)/2017

NAME OF THE PETITIONER(S)

: HANDIMAN SERVICES LTD

NAME OF THE RESPONDENT(S)

: DISC ASSETS LEAD INDIA LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 T. Jayeladdin For Mls Paul LPaul of Hudson Scinnel of Partitudes

Counsel for Operational T. Jayalakelin Creditor

ORDER

Counsel for the Applicant present. No representation on behalf of the Respondent. The Registry is directed to issue notice to the Counsel for the Respondent and the Applicant is also directed to issue a private notice to the Respondent and the Counsel for the Respondent for causing their appearance on next date of hearing. Put up on 23.01.2018 at 10.30 A.M.

> -sel-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)